

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 244/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Varsed Facility Management Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Vikrant Narayan Vasudev and Mr. Abhishek Bhardwaj, Advocates for the Petitioner			
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Mr. Manish Raj, Company Prosecutor, ROC, Delhi

Order

Court Notice issued to the ROC Jaipur to submit the report, failing which
the prayer of the Petitioner would be considered.

Income Tax Department may also file its objections, if any. *To come up on 17-1-2018*


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)